

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2439  
ANSWERED ON:04.08.2015  
Parking Shed  
Jadhav Shri Sanjay Haribhau

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the employees and officers residing in Government accommodation in New Delhi Municipal Council (NDMC) areas has illegally constructed car parking shed in colony parks;
- (b) if so, the number of locations where such parking sheds have been constructed;
- (c) whether such parking sheds have also been constructed in colonies at Lodhi Roads and if so, the details thereof;
- (d) whether the Government proposes to remove such illegal parking sheds; and
- (e) if so, the time by which such illegal parking sheds are likely to be removed?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a): The New Delhi Municipal Council (NDMC) has informed that their Enforcement Department removes encroachment on NDMC land, including unauthorisedly constructed car parking sheds from the areas under its jurisdiction. The action for removal of such unauthorised construction is taken periodically on receipt of any complaint or whenever any such activity is noticed.
- (b): No complaint of existence of such unauthorised parking sheds has been received so far.
- (c) to (e): Does not arise in view of the above.

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